

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 03rd July, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 46/2015	Parishram Samaj Kalyan Nirman Samiti Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 45/2015	Vinod Singh Vs. M.P. Water Resources Department & Ors.	Mr. Swapnil Gupta, Adv.	
FOR HEARING				
3.	Original Application No. 39/2015 (CZ)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	
FOR COMPLIANCE				
4.	Original Application No. 193/2014	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Highway Infrastructure Pvt. ltd & 7 ors.	Mr. R.S.Verma, Adv. Mr. Yash Vidyarthi Adv. For R-1 Ms. Parul Bhadoria Adv. For MPPCB	
5.	Original Application No.142/2014 (CZ)	Kapil Malaiya & 2 Ors. Vs. Union of India & 9 Ors.	Mr. Shantanoo Saxena Adv. Mr. Yadvendra Yadav Adv. For R-5 Mr. Dharamveer Sharma for R-9 Mr. Om. Shankar Shrivastava Adv. Mr. Rajeev Jain Adv. Ms. Parul Bhadoria Adv.	

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